



**FIFTH GOA LEGISLATIVE ASSEMBLY
(FOURTEENTH SESSION, 2011)**

**THIRD REPORT
(2011)**

**OF THE
BUSINESS ADVISORY COMMITTEE**

(Presented to the House on 05 October, 2011)

**GOA LEGISLATURE SECRETARIAT
PORVORIM, GOA**

**FIFTH LEGISLATIVE ASSEMBLY
OF THE STATE OF GOA
(FOURTEENTH SESSION, 2011)**

**THIRD REPORT (2011) OF THE
BUSINESS ADVISORY COMMITTEE**

A sitting of the Business Advisory Committee was held on Monday, 26th September, 2011 at 11.30 AM in the Speaker's Committee Room, Assembly Complex, Porvorim- Goa to consider the business to be transacted during the Fourteenth Session, 2011 of the Fifth Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

- (1) Shri Pratapsingh Rane..... Hon'ble Speaker.....Chairman
- (2) Shri Mauvin Godinho..... Deputy Speaker..... Member
- (3) Shri Digambar Kamat..... Chief Minister..... Member
- (4) Shri Manohar Parrikar..... Leader of Opposition..... Member
- (5) Shri Jose Philip D'Souza..... Minister for Revenue..... Member
- (6) Shri Pandurang Dhavalikar..... Member

GOA LEGISLATURE SECRETARIAT

- (1) Shri N.B. Subhedar, Secretary
- (2) Shri H. Noronha, Under Secretary
- (3) Shri Mohan Goankar, Section Officer

GOVERNMENT OFFICERS

- (1) Shri B.Vijayan, Principal Secretary.
- (2) Shri S. Kumaraswamy, Secretary, Finance
- (3) Shri P.V. Kamat, Secretary, Law
- (4) Shri Sharad Marathe, Jt. Secy, Law

3. The Committee took up for consideration Memorandum No. 3 of 2011 which is shown at (*Annexure-I*).

4. The Committee took the following decisions:
- (1) Supplementary Demands shall be presented on 5-10-2011 and connected Appropriation Bill taken up on the same day.
 - (2) The Government Bills if any to be taken up on the same day.
 - (3) The Goa Police Bill-2008 is not to be taken up during the Session.
 - (4) Any other Government Business remaining may be taken up on 07-10-2011 after Private Members Business has concluded.

PORVORIM, GOA
26th SEPTEMBER, 2011

N.B. SUBHEDAR
SECRETARY

ANNEXURE-I

GOA LEGISLATURE SECRETARIAT

BUSINESS ADVISORY COMMITTEE (2011-12)

MEMORANDUM NO. 3 OF 2011

***Tentative List of Business for the Fourteenth Session
(Fifth Legislative Assembly), 2011***

The Government has sent a tentative programmed of list of Government Business for the Fourteenth Session of the Fifth Legislative Assembly which is as follows:

1. LEGISLATIVE BUSINESS

(1) The Indian Stamp (Goa Amendment) Bill-2011.

2. FINANCIAL BUSINESS

(1) Presentation of Supplementary Demands for Grants for the year 2011-12 (First Batch).

(2) Introduction, consideration and passing of the Goa Appropriation Bill, 2011 relating to Supplementary Demands for Grants, 2011-12 (First Batch)

3. The Committee may consider allotment of time for the aforesaid business to be transacted during the Fourteenth Session, 2011.

**PORVORIM, GOA
26 SEPTEMBER, 2011**

**N.B. SUBHEDAR
SECRETARY**

ANNEXURE-II

TENTATIVE DAY TO DAY BUSINESS ORDER FOR THE FOURTEENTH SESSION, 2011

Wednesday, 05 October, 2011

- (i) Presentation of Supplementary Demands for Grants for the year 2011-12 (First Batch).

(ii) Introduction, consideration and passing of the Goa Appropriation, Bill, 2011 (related to the Supplementary Demands for Grants for the year 2011-12 (First Batch).

(iii) Government Bills to be taken up for Introduction, consideration and passing, if any.

Friday, 07 October, 2011

- (i) Private Members' Business.

(ii) Government Bills if any to be taken up for Introduction, consideration and passing.

**PORVORIM, GOA
26 SEPTEMBER, 2011**

**N.B. SUBHEDAR
SECRETARY**